

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2018 & IA NO. 104 OF 2018,
APPEAL NO. 102 OF 2018, APPEAL NO. 129 OF 2018 &
APPEAL NO. 88 OF 2018 & IA NO. 300 OF 2018**

Dated: 20th March, 2019

In the matter of:

APPEAL NO. 37 OF 2018 & IA NO. 104 OF 2018

Mr. Rama Shanker Awasthi Appellant(s)
Versus
Uttar Pradesh Power Corporation Ltd. Respondent(s)
& Ors.

APPEAL NO. 102 OF 2018

PSPN Synergy Pvt. Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.

APPEAL NO. 129 OF 2018

Salasar Green Energy Private Limited (A Appellant(s)
Project Company formed by M/s. N.P. Agro
(India) Industries Limited)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.

APPEAL NO. 88 OF 2018 & IA NO. 300 OF 2018

M/s. Sukhbir Agro Energy Ltd.
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors.

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **20.05.2019**.

Court Master/PS